

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

MA 541/2018  
in CP(IB)-43(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 10.07.2018

NAME OF THE PARTIES:

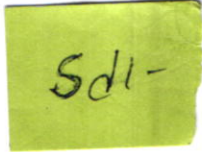
Gupta Energy Pvt. Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

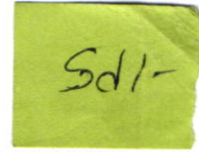
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**ORDER**

Owing to heavy downpour in Mumbai, supporting staff is also not present,  
list this matter on 26.07.2018.



**RAVIKUMAR DURAISAMY**  
Member (Technical)



**B.S.V. PRAKASH KUMAR**  
Member (Judicial)